WP(C) 881/21

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ITEM NO.23 Court 4 (Video Conferencing) SECTION PIL-W

## SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No.881/2021

CENTRE FOR PUBLIC INTEREST LITIGATION

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ANR.

Respondent(s)

(With appln.(s) for IA No.95941/2021 - STAY APPLICATION)

WITH W.P.(C) No.1112/2021 (PIL-W)

(With appln.(s) for IA No.129075/2021 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

S.L.P.(C) No.19466/2021 (XIV)

(With appln.(s) for I.R. and IA No.153213/2021-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date: 05-01-2022 These matters were called on for hearing today.

CORAM:

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s) Mr. Prashant Bhushan, AOR

Ms. Neha Rathi, Adv. Mr. Jatin Bhardwaj, Adv.

WP 1112/21 Petitioner-in-person

For Respondent(s) Mr. Tushar Mehta, SG

Mr. Rajat Nair, Adv. Mr. Kanu Agarwal, Adv. Ms. Mrinal Elkar, Adv. Mr. Amit Sharma, Adv. Mr. Ashok Panigrahi, Adv. Mr. Arvind Kumar Sharma, AOR

Mr. Tushar Mehta, SG

Mr. Rajat Nair, Adv.

Mr. Kanu Agrawal, Adv.

Mr. Amit Sharma (B), Adv.

Mr. Ashok Panigrahi, Adv.

Ms. Mrinal Gopal Elker, AOR

Mr. Mukul Rohatgi, Sr. Adv.

Ms. Diksha Rai, AOR

Ms. Devanshi Singh, Adv.

Mr. Ankit Agarwal, Adv.

Mr. Mohit Rai, Adv.

Mr. Ankur Bansal, AOR

Mr. Balvinder Singh Bagga, Adv.

## UPON hearing the counsel the Court made the following O R D E R

1 List the Petitions on 11 January 2022.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Court Master